IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH (ORIGINAL JURISDICTION)

C.A No. 617 OF 2016 & CA No.616 of 2016 IN C.P. 416 OF 2002

SALE NOTICE

Sealed offers are invited for the purchase of Land & Building of **M/s Mangla Cotex Limited (In liquidation) of Factory Situated at Village Lai Kalan, Ludhiana-Chandigarh Road, Near Neelo Bridge, Ludhiana (Punjab)** on "As is where is basis & whatever there is basis". The particular of the properties are as under:-

Lot No.	Description of Property	Earnest Money	Reserve Prices
I.	Land & Building:- Total Land Area 7.487 Acre or 59 Kanal 18 Marla)	Rs.1,40,00,000/-	Rs.14,00,00,000/-
COMPOSITE LOT No.1:- (Consisting Lot No. I)		Rs.1,40,00,000/-	Rs.14,00,00,000/-

The offerers will have to submit their offers in sealed cover alongwith non interest bearing earnest money payable at Chandigarh by way of **Demand draft/pay order drawn in favour of OFFICIAL LIQUIDATOR, CHANDIGARH** on or before 18.04.2017 by 4:00 p.m and the offers will be opened on 19.04.2017 at 11:00 a.m. in the office of Official Liquidator, Chandigarh in the presence of the parties where offerers will have an opportunity to increase their offer if so desire, if present.

The inspection of the properties will be allowed at address mentioned above to the intending purchasers between 11.00 a.m. to 5.00 p.m. on 06.04.2017 & 07.04.2017. The details of the terms and conditions of the offer for sale can had from office of Official Liquidator on any working day, till 2.00 p.m. of 18.04.2017 on payment of Rs.1000/- by Demand Draft/Pay Order (Non refundable/non-adjustable). The right are reserved to accept or reject highest or any offer as a discretion of Official Liquidator.

The offer/Tender/sale is subject to confirmation of Hon'ble High Court of Punjab and Haryana at Chandigarh

PLACE: CHANDIGARH DATED _____

(D.K. SINGH) OFFICIAL LIQUIDATOR ATTACHED TO PUNJAB & HARYANA HIGH COURT, CORPORATE BHAWAN, PLOT No. 4-B, 2nd FLOOR, SECTOR 27-B, MADHYA MARG, CHANDIGARH. Phone No. 0172-2659874, 0172-2659875 & 0172-2659876

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